

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2587/2000

New Delhi this the 25th day of January, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

Surendra Kumar
PGT (Hindi),
Kendriya Vidyalaya,
Raiwala, Dehradun

..Applicant

(By Advocate Shri Anil Srivastava)

VERSUS

Kendriya Vidyalaya Sangathan
through its Jt.Commissioner(Admn.),
18, Institutional Area, Shaheed
Jeet Singh Marg, New Delhi-16

..Respondent

(By Advocate Shri S.Rajappa)

O R D E R (ORAL)

(Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Anil Srivastava, learned counsel for the applicant states that he has not received any instructions from his client and he is under the impression that he is not interested in pursuing the matter.

2. Noting the above, OA is dismissed. No costs.

(Govindan S.Tampi)
Member (A)

sk